

IN THE SUPREME COURT OF INDIA**CIVIL APPELLATE JURISDICTION****IA No 106547 of 2022****in****Civil Appeal No 5168 OF 2000****Sanchayani Savings Investment (I) Ltd & Ors****... Appellants****Versus****State of West Bengal & Ors****... Respondents****ORDER**

- 1 In view of the initiation of the liquidation proceedings at the behest of the Reserve Bank of India and since the proceedings are now pending before the High Court, the appeal shall stand disposed of.
- 2 The High Court which is in seisin of the proceedings may pass appropriate orders as necessary.
- 2 M/s NC Banerjee & Company, Chartered Accountants, the Special Officer appointed by the order dated 28 April 2003 shall continue to remain in position until such time as the arrangement is duly modified, on an application of any of the parties, by the Calcutta High Court.
- 3 The Interlocutory Application for Clarification and the Civil Appeal are accordingly disposed of.

- 4 Pending applications, if any, including applications for impleadment/intervention stand disposed of.

.....CJI
[Dr Dhananjaya Y Chandrachud]

.....J.
[S. Abdul Nazeer]

.....J.
[Pamidighantam Sri Narasimha]

New Delhi;
January 04, 2023.
-GKA-

ITEM NO.10

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5168/2000

SANCHAYANI SAVINGS INVESTMENT(I) LT. & ORS.

Appellant(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

([ONLY I.A. NO. 106547/2022 IS LISTED UNDER THIS ITEM.]
(IA No. 106547/2022 - CLARIFICATION/DIRECTION)

Date : 04-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Umang Shankar, AOR

For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, AOR

Ms. Sharmila Upadhyay, AOR

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. P.N. Puri, AOR

Mr. Gaurav Agrawal, AOR

Mr. Kumar Neeraj, Adv.

Mr. Manoj Rajpoot, Adv.

Mr. Rohit Jaiswal, Adv.

Mr. Abhijit Sengupta, AOR

Mr. S. R. Setia, AOR

M/S. Plr Chambers And Co., AOR

Mr. Ajay Choudhary, AOR

Mr. Ramesh Babu M. R., AOR
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharti, Adv.

Ms. Ayushi Bansal, Adv.
Ms. Vaishali Gupta, Adv.
Ms. Swati Bansal, Adv.
Mr. Sanjay Bansal, Adv.
Mr. G. K. Bansal, AOR

Ms. Anagha S. Desai, AOR
Mr. Kunal Verma, AOR

Dr. Vinod Kumar Tewari, AOR
Dr. Vinod K.tewari, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mrs. Archana Pandey, Adv.
Mr. Bhupesh Pandey, Adv.

Mr. D. Mahesh Babu, AOR
Mr. Arun K. Sinha, AOR
Mr. Subhash Sharma, AOR

Mr. P. V. Dinesh, AOR
Mr. Rahul Raj Mishra, Adv.
Mr. Bineesh K, Adv.

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. C. K. Sasi, AOR
Mr. Abdulla Naseeh V T, Adv.
Ms. Meena K Poullose, Adv.

Mr. Sanjay Kumar Visen, AOR
Ms. Prachi Chahal, Adv.
Ms. Ritu Rastogi, Adv.
Mr. Sanjeev Prakash Upadhyay, Adv.
Mr. Aman, Adv.

Mr. P. S. Sudheer, AOR

Mr. Akshat Shrivastava, AOR

Mr. Raj Bahadur Yadav, AOR
Mr. N Venkataraman, A.S.G.
Mr. V Chandrashekhara Bharati, Adv.
Mr. Shashank Bajapai, Adv.
Mr. Akshit Pradhan, Adv.
Mr. Amit Sharma B, Adv.

Mr. Abhigya Kushwah, AOR
Mrs. Sunita Yadav, Adv.

Ms. Astha Sharma, AOR
Mr. Ravinder Singh, Adv.
Ms. Raveesha Gupta, Adv.
Ms. Mantika Haryani, Adv.
Mr. Sanjeev Kaushik, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Devvrat Singh, Adv.
Mr. Him anshu, Adv.
Ms. Muskan Surana, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The Interlocutory Application for Clarification and the Civil Appeal are accordingly disposed of in terms of the signed order.
- 2 Pending applications, if any, stand disposed of.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**

(Signed order is placed on the file)